

NOTICE

In partial modification to the Judicial Assignment at the Aurangabad Bench, which has come into effect from 3rd January 2019, it is hereby notified for the information of Advocates and parties appearing in person that **the Honourable The Chief Justice** is pleased to approve following partial modification with effect from **Monday, 14th January 2019** :

The Hon'ble Shri Justice T. V. NALAWADE AND The Hon'ble Shri Justice SUNIL K. KOTWAL	For admission, hearing and order matters therein :- (A) All First Appeals. (B) All Letters Patent Appeals. (C) All Family Court Appeals. For admission and order matters therein :- (D) Civil Writ petitions of the year 2014 and 2015.
The Hon'ble Shri Justice K. K. SONAWANE	For admission, hearing, final hearing and order matters therein :- (A) All Criminal Appeals including all applications therein. (B) All Criminal work not assigned to other Courts.

NOTE

(i) The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri Justice K. K. Sonawane** is allowed before the Court presided over by **Hon'ble Shri. Justice Mangesh S. Patil.**

High Court, Appellate Side,
Bombay.

Date : 11th January 2019

By order

Sd/-
(Ajit N. Mare)
Registrar (Judl-I)